

**GOVERNMENT OF INDIA  
AGRO AND RURAL INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:1781  
ANSWERED ON:08.08.2006  
FINANCIAL ASSISTANCE TO KVIC  
Khairi Shri Chandrakant Bhaurao

**Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:**

- (a): whether the Khadi and Village Industries Commission is running in losses during the last three years;
- (b): if so, the details thereof; years-wise alongwith the reasons therefor;
- (c): the financial assistance provided by the Government to the said Commission during each of the last three years; and
- (d): the other steps taken/being taken by the Government for the revival of KVIC?

**Answer**

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD)

(a)&(b): The Khadi and Village Industries Commission (KVIC) is not a commercial organisation. However, in the course of its promotional activities, the KVIC undertakes some trading activities to market khadi and village industry products. The losses incurred by KVIC in the trading operations during the last three years are as under:

Year    Amount (Rs. crore)

2002-03	1.13
2003-04	1.31
2004-05	1.40

(c): The year-wise budgetary support, including funds for developmental programmes/schemes, provided by the Government to the KVIC during the last three years is as under:

Year    Amount (Rs. crore)

2003-04	423.60
2004-05	460.99
2005-06	558.56

(d): As part of the Government's National Common Minimum Programme to revamp the KVIC, the Khadi and Village Industries Commission Act, 1956 has been amended and the Commission has been re-constituted.